

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR SND LIMITED
OPERATING IN ELECTRICITY SECTOR AT 513/A, 5TH FLOOR, KOHINOOR CITY,
KIROL ROAD L.B.S. MARG, KURLA (W) MUMBAI CITY MH 400070 IN
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	SND Limited U40300MH2011PLC215684
2. Address of the registered office	513/A, 5TH FLOOR, KOHINOOR CITY, KIROL ROAD L.B.S. MARG, KURLA (W) Mumbai Mumbai City MH 400070 IN
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	There are no Fixed assets
5. Installed capacity of main products/ services	N/A
6. Quantity and value of main products/ services sold in last financial year	Electricity Distribution
7. Number of employees/ workmen	0 (No claim from Workmen and Employees received so far)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Cirp.snd@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Cirp.snd@gmail.com
10. Last date for receipt of expression of interest	25.03.2023
11. Date of issue of provisional list of prospective resolution applicants	30.03.2023
12. Last date for submission of objections to provisional list	04.04.2023
13. Process email ID to submit EOI	Cirp.snd@gmail.com

Asish Narayan
IBBI/IPA-002/IP-N00444/2017-2018/11274
Resolution Professional
SND Limited
undergoing Corporate Insolvency Resolution Process
Registered Add: 11A/504, Springleaf Lokhandwala, Kandivali(E),
Mumbai, Mumbai City, Maharashtra, 400101
Communication Add: 603, 6th Floor, Central Plaza, 166, CST Road, Kolvery Village,
Vidya Nagari, Kalina, Santacruz East, Mumbai, Maharashtra-400098
Date: 09.03.2023 Email: cs.asish@gmail.com cirp.snd@gmail.com
Place: Mumbai